NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

DBM Geotechnics & Constructions Ltd.

Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION NAME SIGNATURE S. No. 27 tor Corporate Peltor

ORDER

CP No. 1382/I&BP/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 17.10.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)